

Railway Booking Office in Bihar

2858. SHRI UPENDRA NATH VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether a railway booking office opened in the railway colony centre in the west of Patna-Gaya Platform, Gaya has been closed;

(b) if so, the reasons therefor;

(c) whether the Government propose to reopen the said railway booking office;

(d) if so, by what time; and

(e) whether the Government propose to open a railway booking office at Chatra in Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) to (c). A temporary booking office was opened at Gaya and it was closed due to poor sale of tickets and there is no proposal to reopen it at present.

(d) Does not arise.

(e) No, Sir.

Funds for Horticulture

2859. DR. K.V.R. CHOWDARY:
SHRI BIR SINGH MAHATO:
DR. SAKSHIJI:
SHRI BAPU HARI
CHAURE:
SHRI DATTATRAYA
BANDARU:

SHRI SOBHANADREES-
WARA RAO VADDE:
SHRI MULLAPPALLY RAM-
CHANDRAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) the amount allocated for the development of Horticulture and Horticulture based industries during the Eighth Five Year Plan, State-wise;

(b) the amount released for the purpose up to January 31, 1994, year-wise State-wise; and

(c) the proposals received from the States so far for setting up of Horticulture based industries in their respective states for approval?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b). A *Statement* showing the State-wise allocation of funds for development of horticulture as also the amount released during 1992-93 and 1993-94 upto 31.1.1994 (as per release orders issued till date) for the purpose, is given in the enclosed *Statement-I*. As regards funds for horticulture-based industries, no State-wise allocation has been made for the current plan. Assistance for this activity is provided by the Ministry of Food Processing Industries on project-basis, being received from States/UTs. Statements showing assistance given to various projects, State-wise, during 1992-93 and 1993-94 (upto Jan. 1994) are attached *Statement II* and *III*.

(c) In addition to the assistance rendered for the projects mentioned in the enclosed *Statement-III*. Action has already been initiated on 14 more proposals received recently.

STATEMENT-I

*Statement showing allocation of funds to the States for Horticulture Schemes**(Rs. in lakhs)*

Sl. No.	Name of the State	VIII Plan outlay	Amount released during 1992-93	Amount released during 1993-94 upto 31.1.94
1.	Andhra Pradesh	5727.47	383.61	391.80
2.	Arunachal Pradesh	660.37	54.145	38.47
3.	Assam	833.07	92.35	49.57
4.	Bihar	1360.72	108.28	137.44
5.	Goa	847.18	58.389	80.98
6.	Gujarāt	2066.23	434.62	164.83
7.	Haryana	927.03	94.18	101.23
8.	Himachal Pradesh	1202.98	206.005	128.02
9.	Jammu & Kashmir	872.83	110.295	101.23
10.	Karnataka	6472.93	614.834	431.18
11.	Kerala	11723.22	1048.233	516.10
12.	Madhya Pradesh	1992.46	235.425	195.30
13.	Maharashtra	5985.85	372.720	545.12
14.	Manipur	316.86	46.258	22.68
15.	Meghalaya	344.98	19.318	20.50
16.	Mizoram	283.22	20.708	21.23
17.	Nagaland	304.47	57.315	21.68
18.	Orissa	2666.85	82.690	261.10
19.	Punjab	913.11	131.830	103.64

Sl. No.	Name of the State	VIII Plan outlay	Amount released during 1992-93	Amount released during 1993-94 upto 31.1.94
20.	Rajasthan	1166.48	171.370	97.06
21.	Sikkim	435.46	27.380	30.75
22.	Tamil Nadu	4414.61	452.672	317.31
23.	Tripura	412.03	38.295	12.62
24.	Uttar Pradesh	2536.64	244.000	229.04
25.	West Bengal	1458.26	68.824	127.77
26.	A & N Islands	315.29	38.945	16.47
27.	Chandigarh	115.62	1.500	36.70
28.	D & N Haveli	118.81	6.600	13.21
29.	Delhi	201.13	22.175	40.54
30.	Daman & Diu	100.90	6.600	13.21
31.	Lakshadweep	158.98	13.642	13.14
32.	Pondicherry	193.03	14.955	14.73

STATEMENT-II

Details of assistance provided during 1992-93 under the Plan Schemes of Ministry of Food Processing Industries

(Rs. in lakhs)

Sl. No.	State	Amount
4.	Bihar	9.000
5.	Goa	12.700
6.	Gujarat	25.000
7.	Haryana	86.000
8.	Himachal Pradesh	44.000
9.	Jammu & Kashmir	—
10.	Karnataka	111.300

Sl. No.	State	Amount
1.	Andhra Pradesh	150.932
2.	Arunachal Pradesh	—
3.	Assam	18.258

Sl. No.	State	Amount
11.	Kerala	—
12.	Madhya Pradesh	38.335
13.	Maharashtra	57.720
14.	Manipur	0.675
15.	Meghalaya	—
16.	Mizoram	113.110
17.	Nagaland	36.750
18.	Orissa	6.000
19.	Punjab	146.000
20.	Rajasthan	—
21.	Sikkim	—
22.	Tamil Nadu	25.00
23.	Tripura	—
24.	Uttar Pradesh	62.060
25.	West Bengal	35.770
26.	A & N Islands	—
27.	Chandigarh	—
28.	D & N Haveli	—
29.	Daman & Diu	—
30.	Delhi	5.732
31.	Lakshadweep	—
32.	Pondicherry	—
	Other-Organisations/ Institutions	89.180

STATEMENT-III

Details of assistance provided during 1993-94 upto January, 1994 to projects in various States under the Plan Scheme pertaining to fruits & vegetable processing sector, under the Ministry of Food Processing Industries

(Rs. in lakhs)

Sl. No.	State	Amount
1.	Karnataka	40.500
2.	Punjab	115.300
3.	Maharashtra	58.770
4.	Tamil Nadu	1.621
5.	Manipur	3.500
6.	Andhra Pradesh	7.000
7.	Bihar	10.350
8.	Madhya Pradesh	5.900
9.	Rajasthan	3.000
10.	Uttar Pradesh	2.750
11.	Pondicherry	1.500
12.	Assam	37.400
13.	Himachal Pradesh	61.440

Review of UNCED Action Plan

2860. SHRI GEORGE FERNANDES: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have taken any steps to review the action plan as a follow up to the UN Conference on Environment and Development (UNCED) of June, 1992;